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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13236/2022**

**SUNAYANA SIBAL & ORS.**

..... Petitioners

Through: Mr. Vivek Sibal, Senior Advocate  
with Ms. Smriti Sinha, Ms. Esha  
Dutta & Ms. Shivyanishi Pathak,  
Advocates.

versus

**GOVERNMENT OF NCT OF DELHI & ORS.** ..... Respondents

Through: Mr. Nipul Katyal & Mr. Vivek  
Kumar, Advocates for Respondents  
No.1, 2, 3, 5 & 7/ GNCTD.  
Mr. Manu Chaturvedi, Standing  
Counsel with Mr. Malhar Desai,  
Advocate for Respondent No.6/  
MCD.

**CORAM:  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**  
% **12.09.2022**

**C.M. No. 40113/2022**

Exemption allowed, subject to all just exceptions.

The application stands disposed of.

**W.P.(C) 13236/2022**

Issue notice. Learned Counsel- as aforesaid, accept notice on behalf  
of their respective Respondent.



Let notice be issued on payment of process Fee within seven days, to Respondent No.4, returnable on 11.11.2022.

**SATISH CHANDRA SHARMA, CJ**

**SUBRAMONIUM PRASAD, J**

**SEPTEMBER 12, 2022**

*B.S. Rohella*